

**PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 27-10-2020**

Morning Session

Afternoon Session

Sl. No	Case No.	Stage	Sl. No.	Case No.	Stage
1.	CC 718/2006	Arguments	16.	Cmis 107/2016	Hearing
2.	CC 41/2010	Arguments	17.	Cmis 208/2018	Hearing
3.	CC 948/2018	Arguments	18.	Cmis 33/2019	Hearing
4.	Cmis 745/2012	Arguments	19.	PCR 81/2010	Hearing
5.	Cmis 6/2014	Arguments	20.	PCR 54/2012	Hearing
6	Cmis 19/2016	Arguments	21.	PCR 340/2017	Hearing
7	Cmis 412/2016	Arguments	22.	PCR 122/2019	Hearing
8	CC 1934/2014	Hearing	23.	PCR 190/2019	Hearing
9	CC 965/2015	Hearing	24.	CC 474/2001	Hearing
10	CC 2943/2017	Hearing	25.	Cmis150/2018	Hearing
11	CC 1206/2014	Evidence	26.	PCR 323/2018	Hearing
12	CC 1254/2014	Evidence	27.	PCR 219/2019	Hearing
13	CC 1583/2014	Evidence	28.	Cmis 248/2019	Hearing
14	Cmis 215/2016	Evidence	29.	CC 535/2009	313 St
15	Cmis 281/2015	Evidence	30.	CC 1134/2009	313 St

Note:

Separate cancelled cases list will be notified.


I/c Prl. Civil Judge & JMFC,
Nelamangala
Pri. Civil Judge & J M F C,
Nelamangala.

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 27-10-2020
AFTERNOON SESSION


SL.NO.	CASE NO	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	CC 2064/2017	Arguments	MDU	KNR
2	CC 2271/2020	HBC	APP	TSR
3	CC 1077/2016	Payment	KRG	DNM
4	C.Misc.319/2018	Objection	SKB	SBR
5	C.Misc.313/2018	Enquiry	KCK	BAM
6	PCR 101/2020	Sworn statement	PM	
7	CC 3005/2017	Evidence	APP	RKV
8	CC 1621/2013	Evidence	APP	BPG
9	CC 1628/2011	Evidence	APP	MBS
10	CC 430/2010	Evidence	APP	KRG
11	CC 362/2009	Evidence	APP	GKN
12	C.Misc.115/2020	Paper Publication	VR	
13	C.Misc.504/2019	Paper Publication	B	
14	C.Misc.95/2020	Paper Publication	DRH	
15	C.Misc.94/2020	Paper Publication	DRH	

Ch
23/10/2020
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka

**II ADDL. CIVIL JUDGE AND JMFC NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 27-10-2020**

<u>MORNING SESSION</u>				<u>AFTERNOON SESSION</u>			
Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate		Case No.	Plaintiff/ complainant Advocate	Defendant/ Accused Advocate	
	<u>ARGUMENTS</u>				<u>ARGUMENTS</u>		
1	CC1431/2012	APP	NLR	1	CC448/2013	APP	SM
2	CMIS 140/2014	SS	KKM	2	CC1599/2015	APP	MNK
3	CC 653/2015	MP	HNK	3	CC3639/2017	APP	MM
4	PCR 48/2017	AP		4	CC 77/2016	APP	AR
5	PCR 176/2020	NLS		5	CMIS 201/2015	APP	SMR
	<u>HEARING</u>				<u>HEARING</u>		
6	CC 227/2012	APP	BRK	6	CC1086/2014	APP	DSJ
7	CC796/2010	APP	NRN	7	CC 1599/2015	APP	Mnk
8	CMIS 439/2019	SMR	CKH	8	Cc 77/2016	App	AR
9	CC2057/2018	GMP	TNV	9	CC 1953/2016	APP	NGR
10	CMIS 179/2016	EH	YHP	10	CC 870/2013	APP	NHP
	<u>EVIDENCE</u>			11	CC1096/2015	APP	NGR
11	CC 416/2009	APP	KNG	12	PCR 382/2019	TG	
12	CC 825/2015	AS	YHK	13	PCR 244/2019	JSN	
13	CC 15/2017	APP	ETP	14	PCR153/2015	TLN	
14	PCR 128/2020	NB		15	PCR 174/2020	HAM	
15	PCR 281/2019	JSN					



 II Addl. Civil Judge & JMFC
 Nelamangala

23/10/20

Note:1. All advocates are requested to strictly follow SOP dated 29-09-2020 issued by Hon'ble High Court of Karnataka